

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
STARRED QUESTION NO. 71
TO BE ANSWERED ON 14.12.2018

Pollution in Rivers

*71. SHRI ASHOK MAHADEORAO NETE:
SHRI NIHAL CHAND:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether waste disposal into rivers is causing pollution in various rivers of the country and if so, the details thereof, river and State/UT-wise;
- (b) whether the Government has made any assessment of the untreated contaminated water and industrial waste flowing into various rivers in the country and if so, the details thereof;
- (c) the total amount spent on the cleaning of various rivers during each of the last three years and the current year, river and State/UT-wise;
- (d) whether the Government has made any assessment of the progress made in cleaning of major rivers of the country and if so, the details thereof and the success achieved in this regard; and
- (e) the other steps taken and schemes formulated by the Government to check pollution and make major rivers of the country pollution free?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.71 to be answered on Friday, the 14th December, 2018 on 'Pollution in Rivers' by Shri Ashok Mahadeorao Nete and Shri Nihal Chand

(a) & (b) Pollution load in rivers has increased over the years due to rapid urbanization and industrialization. Rivers in the country are mainly polluted due to discharge of untreated and partially treated sewage from cities/towns and industrial effluents. Non-point sources of pollution like agricultural runoff, open defecation, runoff from solid waste dump sites, etc. also contribute to pollution of rivers. Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards monitors the water quality of rivers across the country through a network of monitoring stations under the National Water Quality Monitoring Programme. As per the report published by CPCB in September 2018, 351 polluted river stretches have been identified on 323 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details of identified polluted river stretches are at *Annexure-I*.

As per another report published by CPCB in March, 2015, the sewage generation from urban areas in the country is estimated at 61,948 million litres per day (mld), against which the available sewage treatment capacity is only 23,277 mld (37% of the sewage generation). The State-wise details of sewage generation from urban areas and corresponding sewage treatment capacity available are at *Annexure-II*.

(c) to (e) Pollution abatement of rivers is a continuous and ongoing process. It is the responsibility of the State Governments/ concerned local bodies to set up facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in rivers under the scheme of National River Conservation Plan (NRCP), on a cost sharing basis between the Central and State Governments. NRCP {excluding Ganga and its tributaries, which are handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards} has so far covered polluted stretches of 33 rivers in 76 towns spread over 15 States in the country at a sanctioned cost of Rs. 4801.57 crore, and Central share of Rs. 2337.73 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2520.43 mld (million litres per day) has been created so far under the NRCP resulting in reduction in pollution load being discharged into the rivers. State-wise details of rivers covered and funds released during the last three years and current financial year under NRCP are given at *Annexure-III*.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants (STPs), in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of MoWR,RD&GR. The details of amount spent by National Mission for Clean Ganga (NMCG) of MoWR,RD&GR under Namami Gange programme during last three years and current year are at *Annexure -IV*.

To ensure proper treatment of municipal wastewater before discharge into the rivers, CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to all the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in the country for setting up of STPs in their respective States. CPCB has also issued directions in October, 2015 to municipal authorities of 184 towns (66 metropolitan cities and State capitals + towns along river Ganga) under Section 5 of the Environment (Protection) Act, 1986 to ensure proper treatment and disposal of sewage generated for abatement of pollution of rivers.

Further, to control discharge of industrial effluents, CPCB and respective SPCBs/PCCs monitor industries with respect to effluent discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. To improve the monitoring of compliance, directions have been issued by CPCB to specific industries to install online 24x7 effluent monitoring systems. Steps have also been taken by CPCB to promote low waste concept in grossly water polluting industries, particularly those located on the river banks.

Annexure-I referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 71 to be answered on Friday, the 14th December, 2018 on 'Pollution in Rivers'

State-Wise Polluted River Stretches

S.No.	Name Of State	Name of Polluted River Stretches	Number
1	Andhra Pradesh	Kundu, Tungabhadra, Godavari, Krishna, Nagavali	5
2	Assam	Bharalu, Borsola, Deepar Bill, Digboi, Kamalpur, Panchnai Brahmaputra, Kharsang, Pagldia, Barak, Baroi Bega, Beki, Bhogdoi, Boginadi, Borbeel, Bordoibam Beelmukh, Burhidihing, Dhansiri, Dikhow, Dikrong, Diplai, Disang, Gabharu, Holudunga, Jai Bharali, Jhanji, Kalong, Kapili, Killing, Kohora, Kulsi, Malini, Mora Bharali, Parashali, Puthimari, Ranga, Samaguri, Sankosh, Silsako, Sorusola, Son, Sonai, Tenga Pukhuri	44
3	Bihar	Sirsia, Farmar, Ganga, Poonpun, Ram Rekha, Sikrahna	6
4	Chhattisgarh	Hasdeo, Kharoon, Mahanadi, Seonath, Kelo	5
5	Daman, Diu and Dadra Nagar Haveli	Damangang	
6	Delhi	Yamuna,	1
7	Goa	Sal, Mandovi, Talpona, Assonora, Bicholim, Chapora, Khandepar, Siquerim, Tiracol, Valvant, Zuari	11
8	Gujarat	Amlakhadi, Bhadar, Bhogavo, Khari, Sabarmati, Vishwamitri, Dhadar, Triveni, Amravati (Tributary Of Narmada), Damanganga, Kolak, Mahi, Shedhi, Tapi, Anas, Balehwar Khadi, Kim, Meshwa, Mindhola, Narmada	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Sukhana, Markanda, Sirsa, Ashwani, Beas, Giri, Pabbar	7
11	Jammu & Kashmir	Devika, Banganga, Chunt Kol, Gawkadal, Tawi, Basanter, Chenab, Jhelam, Sindh	9
12	Jharkhand	Garga, Sankh, Subarnarekha, Damodar, Jumar, Konar, Nalkari	7
13	Karnataka	Arkavathi, Lakshmantirtha, Malprbha, Tungabhadra, Bhadra, Cauvery, Kabini, Kagina, Kali, Krishna, Shimsha, Asangi Nalla, Bhima, Kumardhara, Netravathi, Tunga, Yagachi	17
14	Kerala	Karamana, Bharathapuzha, Kadambayar, Keecheri, Manimala, Pamba, Bhavani, Chitrapuzha, Kadalundy, Kallai, Karuvannur, Kavvai, Kuppam, Kuttiyady, Mogral, Periyar, Peruvamba, Puzhackal, Ramapuram, Thirur, Uppala	21
15	Madhya Pradesh	Chambal, Khan, Kshipra, Betwa, Sone, Gohad, Kolar, Tapi, Bichia, Chamla, Choupan, Kalisot, Kanhan, Katni, Kunda, Malei, Mandakini (Mp), Newaj, Parvati, Simrar, Tons, Wainganga	22

16	Maharashtra	Godavari, Kalu, Kundalika, Mithi, Morna, Mula, Mutha, Nira, Vel, Bhima, Indrayani, Mula-Mutha, Pawana, Wainganga, Wardha, Ghod, Kanhan, Kolar (Mah), Krishna, Mor, Patalganga, Pedhi, Penganga, Purna, Tapi, Urmodi, Venna, Waghur, Wena, Bindusar, Bori, Chandrabhaga, Darna, Girna, Hiwara, Koyna, Pehlar, Sina, Titur, Amba, Bhatsa, Gomai, Kan, Manjeera, Panchganga, Panzara, Rangavali, Savitri, Surya, Tansa, Ulhas, Vaitarna, Vashisti	53
17	Manipur	Nambul, Imphal, Iril, Khuga, Khujairok, Lokchao, Manipur, Thoubal, Wangjing	9
18	Meghalaya	Umkhrah, Umshyrpi, Kyrhukhla, Nonbah, Umtrew, Lukha, Myntdu	7
19	Mizoram	Tiau, Tlawng, Tuipui, Tuivawl, Chite, Mat, Saikah, Tuikual, Tuirial	9
20	Nagaland	Dhansiri, Dzuna, Chathe, Dzu, Dzucha, Sano	6
21	Odisha	Gangua, Guradih Nallah, Kathajodi, Nandirajhor, Daya, Kuakhai, Banguru Nallah, Bheden, Brahamani, Budhabalnaga, Kusumi, Mahanadi, Mangala, Nagavalli, Nuna, Ratnachira, Rushikulya, Sabulia, Serua	19
22	Puducherry	Arasalar, Chunnambar	2
23	Punjab	Ghaggar, Satluj, Kali Bein, Beas	4
24	Rajasthan	Banas, Chambal,	2
25	Sikkim	Maney Khola, Rangit, Ranichu, Teesta	4
26	Tamil Nadu	Cauvery, Sarabanga, Thirumanim Uthar, Vasista, Bhavani, Tambirapani	6
27	Telangana	Musi, Manjeera, Nakkavagu, Karakavagu, Maner, Godavari, Kinnersani, Krishna	8
28	Tripura	Burigaon, Gumti, Haora, Juri, Khowai, Manu	6
29	Uttar Pradesh	Hindon, Kalinadi, Varuna, Yamuna, Gomti, Ganga, Ramganga, Betwa, Ghaghara, Rapti, Sai, Saryu	12
30	Uttarakhand	Bhela, Dhela, Suswa, Kichha, Kalyani, Ganga, Kosi, Nandour, Pilkhar	9
31	West Bengal	Vindhadhari, Mahananda, Churni, Dwarka, Ganga, Damodar, Jalangi, Kanshi, Mathabhanga, Barakar, Dwarakeshwar, Kaljani, Karola, Mayurkashi, Rupnarayan, Silabati, Teesta	17
	Grand Total :		351

Annexure-II referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 71 to be answered on Friday, the 14th December, 2018 on 'Pollution in Rivers'

State-wise details of sewage generation in urban areas and treatment capacity available

Sl. No.	State/Union Territory	Sewage Generation in urban areas	Installed Treatment Capacity (mld)	Number of STPs
1.	Andaman & Nicobar	22	-	-
2.	Andhra Pradesh	2871	247.27	12
3.	Arunachal Pradesh	50	-	-
4.	Assam	703	0.21	1
5.	Bihar	1879	124.55	6
6.	Chandigarh	164	314.5	5
7.	Chhattisgarh	951	-	-
8.	Dadra & Nagar Haveli	26	-	-
9.	Daman & Diu	29	-	-
10.	Goa	145	74.58	7
11.	Gujarat	4119	3062.92	51
12.	Haryana	1413	852.7	41
13.	Himachal Pradesh	110	114.72	66
14.	Jammu & Kashmir	547	264.74	19
15.	Jharkhand	1270	117.24	15
16.	Karnataka	3777	1304.16	57
17.	Kerala	2552	152.97	10
18.	Lakshadweep	8	-	-
19.	Madhya Pradesh	3214	482.23	17
20.	Maharashtra	8143	5160.36	76
21.	Manipur	132	-	-
22.	Meghalaya	95	1	1
23.	Mizoram	90	10	1
24.	Nagaland	92	-	-
25.	Delhi	4155	2693.7	35
26.	Odisha	1121	385.54	13
27.	Puducherry	136	68.5	6
28.	Punjab	1664	1245.45	86
29.	Rajasthan	2736	865.92	63
30.	Sikkim	24	31.88	11
31.	Tamil Nadu	5599	1799.72	73
32.	Telangana	1671	685.8	18
33.	Tripura	154	0.05	1
34.	Uttar Pradesh	7124	2646.84	73
35.	Uttarakhand	495	152.9	24
36.	West Bengal	4667	416.9	28
Total		61948	23277	816

Annexure-III

Annexure-III referred to in reply to parts (c) to (e) of Lok Sabha Starred Question No. 71 to be answered on Friday, the 14th December, 2018 on 'Pollution in Rivers'

Details of the funds released to the State Governments during the last three years and the current financial year for pollution abatement works under National River Conservation Plan (NRCP)

(Rs. in crore)

Sl. No.	State	River	2015-16	2016-17	2017-18	2018-19 (till 30.11.2018)	Total
1.	Gujarat	Sabarmati & Mindola	24.12	71.40	62.00	50.00	207.52
2.	Jammu & Kashmir	Devika & Tawi	-	-	-	30.00	30.00
3.	Maharashtra	Mula Mutha	4.99	21.00	31.75	-	57.74
4.	Punjab	Ghaggar, Beas & Satluj	17.61	--	50.00	-	67.61
5.	Kerala	Pamba	5.00	--	--	-	5.00
6.	Sikkim	Rani Chu	1.00	5.00	18.01	17.00	41.01
7.	Nagaland	Diphu & Dhansiri	10.00	--	5.00	5.00	20.00
8.	Odisha	Coastal Area (Puri)	--	--	1.99	-	1.99
Total			62.72	97.40	168.75	102.00	430.87

Annexure-IV referred to in reply to parts (c) to (e) of Lok Sabha Starred Question No. 71 to be answered on Friday, the 14th December, 2018 on 'Pollution in Rivers'

Details of amount spent by National Mission for Clean Ganga (NMCG) under Namami Gange programme on Ganga & its tributaries.

					(Rs.In crore)
	2015-16	2016-17	2017-18	2018-19 (till 30.11.2018)	Total
Ganga					
Bihar	120.23	82.03	356.27	262.22	820.75
Jharkhand	27.83	46.18	7.57	53.44	135.02
UP	147.58	587.17	473.64	429.73	1,638.12
Uttarakhand	30.26	30.66	183.61	195.29	439.82
West Bengal	185.79	114.25	244.01	167.30	711.35
Sub Total	511.69	860.29	1,265.10	1,107.98	3,745.06
Yamuna					
Haryana	30.00	52.73	6.88	-	89.61
Delhi	4.96	2.17	81.57	190.69	279.39
Sub Total	34.96	54.90	88.45	190.69	369.00
Betwa					
Madhya Pradesh	3.39	6.50	-	-	9.89
Sub Total	3.39	6.50	-	-	9.89
Chambal					
Rajasthan	-	20.00	-	-	20.00
Sub Total	-	20.00	-	-	20.00
Other activities	52.56	121.12	271.56	233.91	679.15
Total	602.60	1062.81	1625.11	1,532.58	4,823.10
